

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 10845/2022

UDAI BHAN SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.120201/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.120207/2022-EXEMPTION FROM FILING O.T. and IA No.120200/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.120205/2022-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 02-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
[IN CHAMBER]

For Petitioner(s)

Mr. Shivendra Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 120200/2022

Delay of 104 days in re-filing the SLP is condoned.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR